

5.

O.A. No. 060/00534/14

Pardeep Singh & Another Vs. U.O.I. & Others

02.07.2014

Present: Mr. Shangara Singh, counsel for the applicants

1. Heard.
2. Issue notice to the respondents.
3. Mr. Lakhinder Bir Singh, who is the Nodal Officer of the Railway, accepts notice. He seeks and is granted four weeks' time for filing written statement.
4. List on 20.08.2014 before the Registrar for completion of pleadings.

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(UDAY KUMAR VARMA)  
MEMBER (A)

*L*  
(SANJEEV KAUSHIK)  
MEMBER (J)

*Divy*

*WPS 17*  
*EJ*  
*UR*  
*11/8*  
*KUSUM ARORA*